

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No.155/2018 in  
OA No.165/2018

New Delhi this the 13<sup>th</sup> day of March, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman**  
**Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Ravi Kant Sharma (Aged about 35 years)  
S/o Sh.Suraj Mal Sharma  
Working as Inspector , Group 'B',  
R/o C-III/10, Sahyadri Apartments,  
Dwarka, Sector-12, New Delhi.
2. Shakeb Ahamad (Aged about 29 years)  
S/o Sh. Shakil Ahamad  
Working as Inspector , Group 'B',  
R/o 347, Indira Vihar,  
Delhi-110009.
3. Vikas Bagway (Aged about 37 years)  
S/o Sh. Baleshwar Bagway  
Working as Inspector , Group 'B',  
R/o H. No. 245, Sec-52, NIT,  
Faridabad, Haryana.
4. Ashish Bhardwaj (Aged about 32 years)  
S/o Sh. Vijay Kumar Sharma  
Working as Inspector , Group 'B',  
R/o 952, Second Floor, Sector-21D,  
Faridabad (Haryana).
5. Jay Prakash Narayan (Aged about 30 years)  
S/o Sh. Bodu Ram  
Working as Inspector , Group 'B',  
R/o Flat No.-112, Rainbow Apartment,  
Pocket-6, Sector-12, Dwarka,  
New Delhi.
6. Vinesh Kumar (Aged about 38 years)  
S/o Sh. Kiranpal Singh  
Working as Inspector , Group 'B',  
R/o Harsoliya Patti,  
V.P.O. Purbaliyan,  
Distt. Muzaffarnagar, U.P.-251203.

7. Mithalesh Kr. Dwivedi (Aged about 32 years)  
S/o Sh. Shyam Lal Dwivedi  
Working as Inspector , Group 'B',  
R/o AC 14A, Sector-81, Faridabad,  
Haryana.
8. Sandeep Kumar Rai (Aged about 33 years)  
S/o Sh. Brijkesh Rai  
Working as Inspector , Group 'B',  
R/o BB-1/V6/FF, VIP Floors,  
Sec-81, Faridabad (Haryana).
9. Ajay Kumar (Aged about 35 years)  
S/o Sh. Suresh Kumar  
Working as Inspector , Group 'B',  
R/o A-3/210, New Kondli, Delhi-110096.
10. Mohit Kumar Mandowra (Aged about 32 years)  
S/o Sh. Kamal Kishor Mandowra  
Working as Inspector , Group 'B',  
R/o 798, FF, H.B. Colony, Sector-21D,  
Faridabad, Haryana.
11. Vivekanand Tripathi (Aged about 35 years)  
S/o Sh. Raj Mohan Tiwari  
Working as Inspector , Group 'B',  
R/o 4/6/1, Flat No. 205, NR Kali Bari,  
Mahavir Enclave, New Delhi.
12. Kuldeep (Aged about 34 years)  
S/o Sh. Muni Raj  
Working as Inspector , Group 'B',  
R/o 6174, Block-1, Street-4,  
Dev Nagar, Karol Bagh,  
New Delhi-110005.
13. Deleted
14. Bhawani Singh Meena (Aged about 33 years)  
S/o Sh. Dan Singh Meena  
Working as Inspector , Group 'B',  
R/o Vill-Hurla, Tahsil-Mahwa,  
Distt. Dausa, Rajasthan-321608.
15. Mohit Batham (Aged about 37 years)  
S/o Sh. Anupam Kumar Batham  
Working as Inspector , Group 'B',  
R/o 15/10, Gulmohar Road,  
Shipra Sun City, Indirapuram,  
Ghaziabad, U.P.
16. Bhawna Yadav (Aged about 37 years)  
W/o Sh. Vikas Yadav

Working as Inspector , Group 'B',  
R/o 466, Ground Floor,  
Ashoka Enclave-III, Faridabad-121003,  
Haryana.

17. Mahender Singh (Aged about 34 years)  
S/o Sh. Subesingh Meena  
Working as Inspector , Group 'B',  
R/o A-154 Shiv Shakti Nagar,  
Malaviya Nagar, Jaipur,  
Rajasthan.
18. Yogesh Kumar (Aged about 38 years)  
S/o Sh. Kailash Kumar  
Working as Inspector , Group 'B',  
R/o B-1851/2, Shastri Nagar,  
Delhi-110052.
19. Ashish Kumar Gupta (Aged about 43 years)  
S/o Sh. Ram Pratap Sao  
Working as Inspector , Group 'B',  
R/o AC-8, FF, Puri VIP Floors,  
Sector-81, Faridabad, (Haryana).
20. Jay Prakash Burnwal (Aged about 37years)  
S/o Sh. Rajendra Burnwal  
Working as Inspector , Group 'B',  
R/o JR/11/GF, Puri VIP Floors,  
Sector-81, Faridabad (Haryana).
21. Shashank Shekhar (Aged about 30 years)  
S/o Sh. Ramjiyawan Verma  
Working as Inspector , Group 'B',  
R/o AC/19/SF, VIP Floors,  
Sector-81, Faridabad (Haryana).
22. Mohd. Zeeshan (Aged about 34 years)  
S/o Sh. Md. Izhar Ahmad  
Working as Inspector , Group 'B',  
R/o M1/09, FF, BPTP Elite Floor,  
M-Block, Sec-83, Faridabad,  
Haryana.
23. Ashok Shanker Tiwari (Aged about 34 years)  
S/o Sh. Lt. Prem shanker Tiwari  
Working as Inspector , Group 'B',  
R/o L-2/95B, DDA Flats, Kalkaji,  
New Delhi-19.
24. Sohan Panwar (Aged about 37 years)  
S/o Sh. P.L. Panwar

Working as Inspector , Group 'B',  
R/o FRGP/V-9/FF, VIP Floors,  
Sec-81, Faridabad (Haryana).

25. Ajeet Kumar (Aged about 30 years)  
S/o Sh. Ram Khilari  
Working as Inspector , Group 'B',  
R/o B-170, Ambedkar Nagar,  
Alwar (Rajasthan).
  26. Pavan Kumar Gupta (Aged about 34 years)  
S/o Sh. Ajit Kumar Gupta  
Working as Inspector , Group 'B',  
R/o C-24, 25, 3<sup>rd</sup> Floor, Nehru Vihar,  
New Delhi-110054.
  27. Manish Singhal (Aged about 29 years)  
S/o Sh. M.P. Singhal  
Working as Inspector , Group 'B',  
R/o 165, Sector-16, Faridabad,  
Haryana.
- ... Petitioners

(BY Advocate: Shri M.K. Bhardwaj)

Versus

1. Sh. Hasmukh Adhia, Secretary,  
Ministry of Finance,  
North Block, New Delhi.
  2. Sh. Vanjana N. Sarna,  
Chairman, CBEC, North Block,  
New Delhi.
  3. Ms. Archana Pandey Tiwari,  
Chief Commissioner of Central Excise,  
Delhi Zone, CR Building,  
IP Estate, New Delhi.
- ... Respondents

### **ORDER (ORAL)**

#### **Justice Permod Kohli:**

Vide order dated 15.01.2018 passed in OA No.165/2018 following directions were issued:-

"4. In view of the above, this O.A. is disposed of at the admission stage without going into the merits of the controversy with a direction to the respondents to

examine the case of the applicants in the light of the judgment passed in O.A. No.3405/2014 and pass appropriate order in accordance with law within a period of two months from the date of receipt of a copy of this order.”

2. This Petition has been filed before the expiry of two months period granted to the respondents. Shri M.K. Bhardwaj, learned counsel appearing for the applicants has referred to some of the documents whereby consideration has been accorded to the juniors. In so far as the direction of this Tribunal is concerned, as on date, there is no violation. Even if some juniors have been considered while considering implementation of the judgment, the respondents can always grant relief to the applicants as well from the date the juniors are granted the relief. Since the consideration has not been accorded to the applicants till date does not mean that the respondents should not be allowed the time granted by the Tribunal. This Petition is premature. Dismissed as such.

**(K.N. Shrivastava)**  
**Member (A)**

**(Justice Permod Kohli)**  
**Chairman**

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